

4<sup>TH</sup>  
Edition



NATIONAL  
ESSAY WRITING  
COMPETITION 2020

NATION and NATIONALISM



## AMITY LAW SCHOOL



The VISION of the Amity Law School is to strive to be an internationally recognized leader in socially relevant legal research and education in India and Commonwealth States. In pursuing its vision, the Amity Law School has as its mission, the creation and sustenance of a research based academic environment that is grounded in values of social justice and excellence. The values of the Amity Law School are fully aligned with those of the University with a view to create a culture that reflects these values.

We cherish: Academic freedom, creative and innovative thought, ethical standards and integrity, accountability and social justice; and.

We foster: An inquiry-led and evidence-based approach to creating knowledge; and Academic citizenship, whereby we commit ourselves to harnessing our intellectual abilities in the interest of our nation and humanity.

We recognise that: In a resource-constrained world where vast disparities remain, the Faculty must endeavour to produce graduates who appreciate the importance of community engagement, entrepreneurial endeavours and innovative actions in generating employment and development in our local communities.



## Background

The 4<sup>th</sup> edition of the **National Essay Writing Competition on Nation and Nationalism, 2020** is being organized in collaboration with the **National Commission for Women and Legal Bites**. The objective behind this initiative is to help the youth understand the importance of nationalism and to incite creativity in their young minds that could translate their patriotism to words on paper. The future growth of our nation largely depends on our youth and their loyalty to our beautiful country. The current scenario in the nation is plagued with multiple socio-legal issues that are being addressed on a nationwide level. However, awareness of these issues is key to making sure the entire country can come together to solve a problem. Thus, competitions such as essay writing allow for the youth of today to put down their thoughts into writing and therefore, ensure awareness of the issues that currently require attention.

## Sub-Themes

### 1. From Nation State to State Nation

This theme mainly deals with the conversion of India from a nation state to a state nation. Nation state is basically means that the cultural boundaries of the state will be the same or similar with the cultural boundaries of the nation and the term state nation means that when the cultural boundaries of the state does not mirror the cultural boundaries of the nation and thus it allows the nation to have many religions and thus preserve diversity of religion. In this theme we will basically show that as the Indian society grows and develops it become more tolerant towards other religions. Although India has always been a country with diversity there were many incidents and government policies sometimes which were intolerant towards the reach culture of diversity that we have today. Still in spite of all we are have preserved our rich culture of diversity and as a developing country the Indian society promises to become more progressive and tolerant towards other cultures thus tending to become more of a state nation than that of a nation state.

### 2. Food Security in India

Food security has always been a problem in India. food security is described by the United Nations' Committee on World Food Security, that *“all people, at all times, have*

*physical, social, and economic access to sufficient, safe, and nutritious food that meets their food preferences and dietary needs for an active and healthy life.”* In India the problem of food security has been prevalent since time immemorial. With such many people below poverty lines and sudden inflations in the price of necessary food times like potato, onions etc. it becomes almost impossible for the lower class of the country to buy them.

### **3. Impact of Recent Legislations**

Laws are always being changed or amended or new laws are always being made under the name of maintaining law and order in the society. However, there were recent cases and some occurrences that tells us quite a different story. It is not very new in Indian politics to frame laws in order to preserve a interest of the ruling party. In such cases the supreme court came in saved the law for being applied and gave judgements against those laws similarly there are cases where the supreme court felt that some laws although controversial still it should be applied in the society and thus gave judgements in favour of it.

**4. Indian Economy-** India is the world's fifth-largest economy by nominal GDP and the third-largest by purchasing power parity (PPP). However, there has been cases in the past where the country's economy had gone down. India also survived the worldwide economic depression where many of the lading economies fell down. However Indian has its own share of struggle in rising to a economy it is now. There have been financial emergencies in the past too. However, in spite of all that India has survived is the world third largest economy and in 2018 it was the world's fastest growing economy.

**5. Status of Women-** This is a huge problem in the country. Although Indian society is rapidly progressing, there is still a lot to change. Indian society being patriarchal in the past some places tends to retain the mentality. Especially places like rural areas where people are not much educated. Education has played an important role in progressing the society and thus in turn elevating the status of women in the society. In spite of all the laws made by the government in regards to protection of women and preserving their dignity, yet women are ill-treated and harassed in many societies.

## **6. Unemployment and the Indian Economy**

In 2019, the employment rate in India hit an all-time low rating of 3.5% according to the National Employment Monthly Update conducted by the National Conference of State Legislatures. Research shows that economic growth of the nation largely affects the rate of unemployment. How does the current scenario of the Indian economy affect the youth looking to join companies?

## **7. Freedom of Speech**

Justice Holmes propelled the idea of the “market of ideas”. Whatever thought, however bad or absurd it may be, needs to see the light of the day and be exposed to opposition so that from their tussle and debate, truth can emerge.

In the history of nations, it is the ideas of people that have carried forward the progress of the nation. But, when the majoritarian sentiments curb this freedom in the name of an attack on nationalism, it is the nation which suffers.

How far can freedom protect, or disadvantage nationalism would be a subject matter of discussion.

## **8. Education in the Indian Nation and its impact on nationalism**

It is said that British education helped forge nationalism in India, although this was not the objective they had sought to achieve. Through their mission of “civilizing” India, through education they brought in various concepts like industrialization and the English language, which was paired by Indian nationalists with Indian spiritualism and nationalism and other core Indian values. Thus, education was an instrument in the building up of nationalism in India. Years down the line, it still remains a significant instrument of social change and hence it is important to study education and its role in the Indian nation and nationalism.

## **9. Cyber Terrorism and National Security**

Along with easy internet access in the nation, comes the use of the very same internet to conduct violent crimes that may result in dire consequences. The rise in cybercrimes over the last few years have resulted in the birth of true cyber terrorism in the country. Are India’s counter terrorism strategies enough to mitigate these crimes or is there a real threat posed to the national security of the country?



# Rules and Regulations

## Eligibility

- The Competition is open for all students or professionals pursuing/completed Undergraduate and Post Graduate courses in/from any recognized University across the country.
- Co-authorship: up-to two authors is permitted.

## Theme of the Essay:

Nation and Nationalism

## Sub Themes

- From nation state to state nation
- Indian Economy
- Food Security in India
- Status of Women
- Impact recent legislations
- Unemployment and Indian Economy
- Freedom of Speech
- Cyber Terrorism and National Security
- Education in the Indian Nation and its impact on nationalism

## Registration Fee

Single Author- Rs. 450

Co-Author- Rs. 900

## Payment of Registration Fee

PAY via [Legal Bites Portal](#)

- Single Author – [Click Here](#)
- Co-Author – [Click Here](#)

\*A confirmation mail will be sent on approval of registration.

## Important Dates

- Last Date of Registration – 21st February 2020
- Last Date of Submission – 29th February 2020
- Announcement of Result – 08th March 2020

**No submission will be accepted after the last date of submission.**

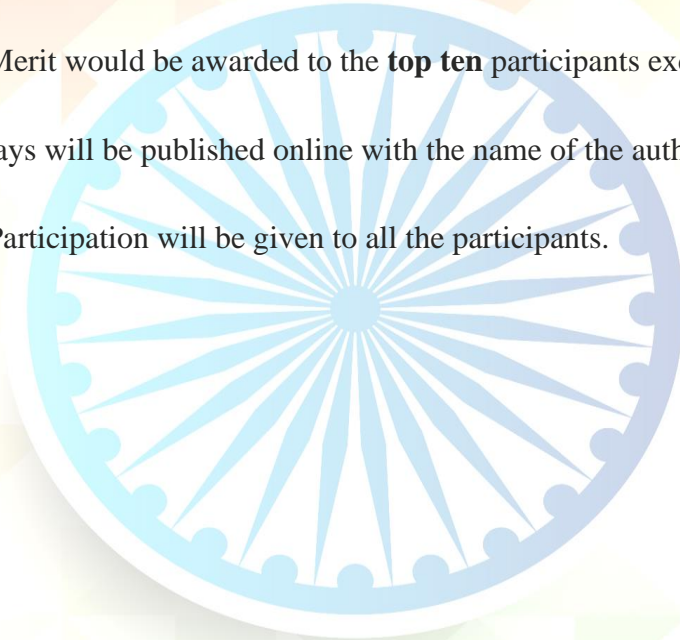
## Awards

- 1<sup>st</sup> Prize – Certificate of Excellence + Memento + Cash Prize + Publication of Essay
- 2<sup>nd</sup> Prize – Certificate of Excellence + Memento + Cash Prize + Publication of Essay
- 3<sup>rd</sup> Prize – Certificate of Excellence + Memento + Cash Prize + Publication of Essay

Certificate of Merit would be awarded to the **top ten** participants excluding Top three.

Shortlisted essays will be published online with the name of the author.

Certificate of Participation will be given to all the participants.





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- Amphitheatre Style Air Conditioned Classrooms.
- Wi-Fi enabled Campus with 1Gbps broadband connectivity.
- Hi-Tech Labs equipped with latest infrastructure.
- Secure Campus with latest IP enabled 24X7 CCTV Surveillance.
- 20 Acres Sports Complex with latest amenities.
- On-Campus Departmental Store, Salon, ATM, Laundry



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